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<p>COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)</p>	<p>1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL'</p> <p>[FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>3. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>4. MR. SANJAY BANSAL</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>5. MR. KRISHNAYAN SEN</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003</p> <p>-----</p> <p>103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p> <p>-----</p> <p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>-----</p> <p>237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p> <p>E-177,LGF, EAST OF KAILASH, NEW DELHI-110065</p>	<p>PH: 24359593, 24359594, 24359597</p> <p>E-MAIL: info@kanthandassociates.com</p> <p>-----</p> <p>-----</p> <p>-----</p>
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(LETTER DATED 24.10.2016)

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(LETTER DTD. 18.04.2017/04.05.2017)	ADVOCATE	A-118, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	9811113432
CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI- 110001	
CONSULTANCY DEVELOPMENT CENTRE	M/S SIKRI & CO, ----- MR. RAKESH GOSAIN, ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI, NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367, VASANT KUNJ, NEW DELHI-110070	----- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MR. RAJEEV SAXENA ADVOCATE	708, LAWYERS CHAMBERS-III, NEW DELHI-110003	MOBILE: 9810811180
CENTRAL COUNCIL OF INDIAN MEDICINE DEPARTMENT OF 'AYUSH' MINISTRY OF HEALTH & FAMILY WELFARE	M/s LEGAL AXIS ATTORNEYS & SOLICITORS	C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PH.No. 011-41404040 E-MAIL: legalaxis@legalaxis.net
CENTRAL VIGILANCE COMMISSION (CVC)	(i) MR. SURENDER SINHA 'LEGAL COUNSEL' ----- (ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'	H-3/2, SECTOR-18, ROHINI, DELHI-110089 ----- CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003 OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13	----- PH.: 011-23382355 MOB.: 9810056263 PH.: 011-41076348

<p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>-----</p> <p>(iii) MR. TATINI BASU 'LEGAL COUNSEL'</p>	<p>-----</p> <p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p>	<p>e-MAIL: ravinderagar@gmail.com</p> <p>-----</p> <p>PH. (OFF.) 0120 4284326 MOB.: 9811215768</p> <p>EMAIL: tatinibasudv@gmail.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p>	<p>1. MS. SONIA MATHUR (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 29.03.2015 TO 28.03.2018)</p> <p>2. MS. RAJDIPA BEHURA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 17.05.2015 TO 16.05.2018)</p> <p>3. MR. NARENDRA MAAN (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 03.01.2014)</p> <p>4. MR. AJAY KUMAR GUPTA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS FROM THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)</p> <p>-----</p> <p>MR. NIKHIL GOEL, ADVOCATE</p>		

<p>(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)</p>	<p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE</p> <p>(ENGAGED AS CBI RETAINER COUNSEL, TO CONDUCT DSPE CASES, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR DISPOSAL OF THE CASES, WHICHEVER IS EARLIER)</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH</p> <p>(LETTER DT. 27.06.2016)</p> <p>(LETTER DT. 29.06.2016)</p> <p>(ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE OFFICER (AOs), OF THE CONCERNED LABs/INSTTs)</p>	<p>MR. JAYESH K. UNNIKRI SHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p> <p>-----</p> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI-MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.</p> <p>-----</p> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007</p> <p>-----</p> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES,</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p> <p>-----</p>	

(NISCAIR) Dr. KS KRISHNAN
MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE, TECHNOLOGY AND
DEVELOPMENT STUDIES,
(NISTADS) Dr. KS KRISHNAN
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CSIR-NATIONAL PHYSICAL
LABORATORY, (NPL) Dr. KS
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HEAD, INNOVATION PROTECTION
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DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR-HUMAN
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110012

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ASSESSMENT BOARD (RAB) CSIR

	<p>COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI- 110012</p>		
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	
DEPARTMENT OF REVENUE INCULDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/ APEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	<p>1. MR. VINEET BHATIA</p> <p>-----</p> <p>2. MR. PARDEEP TARA</p> <p>-----</p> <p>3. MR. A.K. BABBAR</p>	<p>CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI</p> <p>-----</p> <p>15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008</p> <p>-----</p> <p>F-51, NARAINA VIHAR, NEW DELHI-110028</p>	<p>PH.:011-46536490, 29241260,9811081159</p> <p>-----</p> <p>PH.:011-25883687, 9811051016</p> <p>-----</p> <p>PH.: 9811115749</p>
O/o THE COMMISSIONER OF CUSTOMS (I&G) ,	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II,	Mobile:9810077957

NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37		DELHI HIGH COURT, NEW DELHI	
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmail l.com
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
O/o THE CHIEF COMMISSIONER OF CUSTOMS (DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)	CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI	
CENTRAL EXCISE, CUSTOMS & SERVICE TAX,	SHRI SATISH KUMAR, ADVOCATE	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT	Ph. 9810419742

CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD	SENIOR STANDING COUNSEL	NEW DELHI-110003	
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009 LETTER DATED: 10.09.2012	<u>PANEL OF SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <u>PANEL OF JUNIOR STANDING COUNSEL</u> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN	<u>NODAL OFFICER AVAILABLE AT:</u> ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.	
O/O THE COMMISSIONER OF	MR. KAMAL NIJHAWAN	CHAMBER NO.479, BLOCK-II,	

<p>CUSTOMS (PREVENTIVE) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>"NODAL SENIOR STANDING COUNSEL"</p>	<p>DELHI HIGH COURT, NEW DELHI</p>	
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U.P.)</p>	<p><u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U.P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2. (I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u> 3. (I) MR. RAHUL KAUSHIK</p>	<p>I) CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II) CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

	<p>SENIOR STANDING COUNSEL</p> <p>(II) MR. AMIT ANAND JUNIOR STANDING COUNSEL</p> <p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u></p> <p>4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II)MR.ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u></p> <p>5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II)MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
OFFICE OF CONTROLLER OF CERTIFYING AUTHORITIES, DEPARTMENT OF INFORMATION TECHNOLOGY, MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY,	MS. GIRIJA KRISHAN VARMA, ATTORNEY M/S GIRIJA LAW PARTNERS [UPTO 20.02.2014]	LAWYERS CHAMBER NO. 393, BLOCK-II (NEW BLOCK), HIGH COURT OF DELHI, NEW DELHI-110003	Tel.: 91-9313338142, 9910194228 Email: giriya.stanfordatorney@yahoo.com
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	<p>(LETTER DT. 22.02.16)</p> <p>(FOR INTELLECTUAL PROPERTY & ARBITRATION RELATED MATTERS, LETTER DT. 08.04.2016)</p>	<p>B-504, SHATABDI RAIL VIHAR, PLOT NO. B-9/4, SECTOR-62, NOIDA-201309</p>	<p>EMAIL: ayushi@alumni.virginia.edu</p>
<p>CENTRAL BANK OF INDIA (LETTER DATED 30.01.2016)</p>	<p>MR. O.P. GAGGAR</p> <p>-----</p> <p>SATYA DEV SHARMA & CO.</p> <p>(LETTER DATED 11.03.2016)</p> <p>MR. VIVEK SHARMA (ENROL.NO. D-529/1989)</p> <p>MR. VINAY SHARMA (ENROL.NO. D-126/1995)</p> <p>-----</p> <p>MR. R.S. MATHUR (NOMINATED COUNSEL)</p> <p>-----</p>	<p>GAGGAR & COMPANY, ADVOCATES 490, LAWYERS CHAMBERS BLOCK-II HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>212, LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI - 110003</p> <p>-----</p> <p>232 LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI-110003</p> <p>-----</p>	<p>TEL.: (011) 23074100 MOB.: 9810185751</p> <p>EMAIL: opgaggar@gmail.com gaggarco@gmail.com</p> <p>-----</p> <p>TEL: 011-23382191/ 26512566</p> <p>MOB.: MR. VIVEK SHARMA : 9810112366</p> <p>MR. VINAY SHARMA : 9810187867</p> <p>EMAIL: sharmavivek65@gmail.com</p> <p>-----</p> <p>vinaysharma2007@gmail.com</p> <p>-----</p> <p>PH.:23382622 MOB.: 9811220909 EMAIL: rajendraswarupmathur@gmail.com</p> <p>-----</p>

(LETTER DATED 28.10.2016)	MR. D.K. DEVESH (NOMINATED COUNSEL)	51, LGF, WORLD TRADE CENTRE, BARAKHAMBA LANE, NEW DELHI- 110001	PH.: 9999779978 9999778233 EMAIL: adv.dkdevesh@gmail.com
CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH	MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'	CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009	TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495
DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)	SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" ----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"	ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	-----
DELHI METRO RAIL CORPORATION LTD.	M/S VIRENDER SOOD & CO ----- M/S. A.K.SINGLA & CO STANDING COUSEL	257, LAWYERS CHAMBER, HIGHCOURT OF DELHI , NEW DELHI-110003 ----- FLAT 'L', SAGAR APPARTMENT 6, TILAK MARG, NEW DELHI-110001	TEL; 23386868/23385730 CELL: 9810010790/9891108181 ----- 23384954, 23383734 FAX:23782596
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<p>-----</p> <p>DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD.</p> <p>(LETTER DTD. 21.03.2017)</p>	<p>-----</p> <p>MS. AVNISH AHLAWAT 'STANDING COUNSEL'</p> <p>[WEF 01.04.2017]</p>	<p>RES: F-254,VIKASPURI, NEW DELHI-110019</p> <p>-----</p> <p>CHAMBER NO. 243, HIGH COURT, DELHI</p>	<p>-----</p>
<p>DELHI SC/ST/OBC/MINORITY/ HANDICAPED FINANCIAL & DELVELOPMENT CORPORATION (A GOVT.OF DELHI UNDERTAKING)</p>	<p>MR. RAJESH BAWEJA</p>	<p>CHAMBER NO 436, CIVIL WING, TIS HAZARI COURT, DELHI 110054</p>	
<p>DELHI INTERNATIONAL AIRPORT PVT LTD.</p>	<p>MR. ATUL SHARMA</p>	<p>207,LAWYERS CHAMBERS,HIGH COURT OF DELHI,NEW DELHI</p> <p>OFFICE: LINK LEGAL,109.GOLF APARTMENTS,SUJAN SINGH, PARK,MAHARISHI RAMANNA MARG,NEW DELHI-110003</p>	<p>PHONE: 91(011)4610080- 82 91(011)4654840-42 Mobile No 9811055984 FAX: 91901104610083</p>
<p>DELHI DEVELOPMENT AUTHORITY (DDA)</p> <p>OFFICE OF DDA(AT DHC): LAWYERS CHAMBER No.425 & 426 BLOCK-I,HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>1] AJAY VERMA & ASSOCIATES [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14]</p> <p>-----</p> <p>2] MR. RAJEEV BANSAL [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14]</p> <p>-----</p> <p>3] MS. ANUSUYA SALWAN</p>	<p>1] I-22 (LGF) ,JANGPURA EXTENSION NEW DELHI-110014 RES.: B-32.SECTOR-14, NOIDA-201301</p> <p>-----</p> <p>2] CHAMBER:D-26/A, JANGPURA EXTN., NEW DELHI</p> <p>-----</p> <p>3] CHAMBER NO.342, HIGH COURT OF DELHI RESI.: 47, PUSA ROAD, NEW DELHI RES.:16/331-B, KHAJOOR ROAD, KAROL BAGH, NEW DELHI</p>	<p>PH. 24323307 MOB. 9811032001 FAX: 24322743 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in</p> <p>-----</p> <p>OFF: 9811225368 RES: 25814176,25816483</p> <p>-----</p> <p>PH: 95120-2512387, 2512390</p>

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RES: 23677747,23541300
98101-14141

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110005

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7] MR. PAWAN MATHUR
[STANDING COUNSEL]

(VIDE LETTER DTD.10.07.14)

8] MR. DHANESH RELAN
[STANDING COUNSEL]

(VIDE LETTER DTD.10.07.14)

9] MR. SANJEEV SAGAR
[PANEL LAWYER]

CHAMBER No. 210, 3RD BLOCK, 2ND
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MOB: 9811016162

OFFICE NO. 011-

	(VIDE LETTER DT. 21.04.16)	18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092	22377840, 22375422, 47543981 E-MAIL: sagarandsagar@live.com , sanjivsagar@gmail.com
DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW	MR. AMITESH KUMAR (STANDING COUNSEL)	146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD	
ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY ----- 2. MS. PRATIMA GUPTA	160, LAWYERS CHAMBERS, DELHI HIGHCOURT, NEW DELHI RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092 ----- 241, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI RES.: C-11/1, DDA SFS FLATS, SAKET, NEW DELHI-110017	PH. 22444301, 22010642 MOBILE; 9810269115 ----- TEL. CH.: 23384122 MOBILE: 9811282222
DELHI & DISTRICT CRICKET ASSOCIATION (DDCA)	MR. JAGDEEP SINGH BAKSHI & MR. AMITESH SINGH BAKSHI	CHAMBER NO.288, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110001 B-187, GUJRANWALA TOWN, DELHI-110009	MOB:9811025921; 9818223833 EMail: jagdeepbakshi@yahoo.co.in amiteshwarbakshi@yahoo.co.in
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA ----- 2] MS. AVNISH AHLAWAT	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI ----- 2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW	----- TEL. 23384517

		DELHI OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	MOB. 9810134741
DELHI JAL BOARD	<p>1. MR. SUMEET PUSHKARNA "STANDING COUNSEL"</p> <p>-----</p> <p>2. MS. SANGEETA BHARTI "ADDL.STANDING COUNSEL"</p> <p>-----</p> <p>3. MS. NANDITA RAO "ADDL.STANDING COUNSEL"</p>	<p>CHAMBER No. 111, BLOCK-III, DELHI HIGH COURT, NEW DELHI</p> <p>-----</p> <p>405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>-----</p> <p>CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT</p>	<p>MOBILE NO.: 9811042847 TEL.No. : 011-65161440 e-MAIL: pushlaw@yahoo.co.in</p> <p>-----</p> <p>MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.com</p> <p>-----</p> <p>MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com</p>
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	<p>1. MS. AVNISH AHLAWAT</p> <p>-----</p> <p>2. MR. SUMEET PUSHKARNA</p> <p>-----</p>	<p>243, LAWYERS CHAMBER, DELHI HIGH COURT, N.DELHI-110003</p> <p>OFF: A-33, DEFENCE COLONY NEW DELHI-110024</p> <p>RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA</p> <p>-----</p> <p>2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>RES: F-254, VIKAS PURI, NEW DELHI-18 OFFICE;</p> <p>-----</p>	<p>PH: 23384517 FAX: 011-23382820</p> <p>PH: 51012214, 51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712</p> <p>avnishahlawat@yahoo.com</p> <p>-----</p> <p>PH: 91-11-285535908 MOBILE: 9811042847 (SELF) 20605251 (OFF) EMAIL: pushkarnas</p> <p>-----</p> <p>PH: (11) 24323307</p>

	<p>3. MR. AJAY VERMA</p> <p>-----</p> <p>4. MR. SANTOSH KUMAR TRIPATHI (LETTER DT. 19.08.2015)</p> <p>-----</p> <p>5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>3] I-22 (LGF), JANGPURA EXTENSION, NEW DELHI-110014</p> <p>RES: B-32, SECTOR 14, NOIDA-201301</p> <p>-----</p> <p>CHAMBER ADDRESS: 321, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001</p> <p>RESIDENCE/OFFICE ADDRESS: FLAT NO. 34, VIDHI APARTMENT, PLOT NO.116, I.P. EXTN. PATPARGANJ, DELHI -92</p> <p>-----</p> <p>CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p>	<p>Mob.:9811032001 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in FAX(11) 24322743 TEL: 95120)2512387,2512390. OUT SIDE DELHI (120)2512387,2512390</p> <p>-----</p> <p>MOB. NO. : 9868250806 PH. NO. :011-22231198</p> <p>-----</p> <p>MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199</p>
<p>DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)</p>	<p>1. MS. AVNISH AHLWAT</p> <p>-----</p>	<p>1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RES: A-33, DEFENCE COLONY, N.DELHI-110024</p> <p>-----</p>	

	<p>2. SH. S.K. DUBEY</p> <p>-----</p> <p>3. SH. SUMEET PUSHKARNA</p>	<p>2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>-----</p> <p>3]346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>DELHI NURSING COUNCIL</p> <p>(AN AUTONOMOUS BODY OF GOVT. OF DELHI)</p> <p>AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-110002</p>	<p>MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]</p>	<p>164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p>	
<p>DELHI PUBLIC SCHOOL SOCIETY</p>	<p>MR. PUNEET MITTAL</p>	<p>241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI</p> <p>3, GULMOHAR ENCLAVE, NEW DELHI-49</p>	<p>PH. NO. 23389122, 23389454</p> <p>PH.NO. 26511711, 26859797 FAX' 26519797</p>
<p>DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDER THE GOVT OF DELHI)</p>	<p>MS. AVNISH AHLAWAT</p>	<p>243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>OFF: A-33, DEFENCE COLONY NEW DELHI-110024</p> <p>RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA</p>	<p>PH: 23384517 FAX: 011-23382820</p> <p>PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712</p>
<p>DELHI AGRICULTURAL MARKETING / FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE</p>	<p>MS. AVNISH AHLAWAT, ADVOCATE</p>	<p>OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024</p> <p>CHAMBER:</p>	<p>PH: 4101-2214, 4104-8401</p> <p>PH: 2338-4517</p>

		243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	FAX: 4101-2214
DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN	342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368
DELHI POLLUTION CONTROL COMMITTEE LETTER DTD. 15.05.2012	1. MR. SANJEEV RALLI ----- 2. MR. BIRJA MAHAPATRA	CHAMBER NO. 391 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003 ----- CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 9811087093 ----- MOB.: 9810935526
DENA BANK (LETTER DT. 25.11.2016)	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS ----- MR. ARUN AGGARWAL	74, JANPATH, NEW DELHI-110001 ----- 159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092	PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in ----- PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM
DELHI SC/ST/OBC/MINORITY/ HANDICAPPED FINANCIAL & DEVELOPMENT CORPORATION (A GOVT. OF DELHI UNDERTAKING)	Mr. RAJESH BAWEJA	CHAMBER NO. 436, CIVIL WING, TIS HAZARI COURT, DELHI- 110054	

<p>DIRECTORATE OF REVENUE INTELLIGENCE</p> <p>LETTER DT. 16.03.2017</p>	<p><u>PANEL OF COUNSELS</u></p> <p>1. MR. RAKESH KATYAL SENIOR STANDING COUNSEL</p> <p>-----</p> <p>2. MR. VIKAS GARG SENIOR STANDING COUNSEL</p> <p>-----</p> <p>3. MR. SANJEEV KUMAR DUBEY SENIOR STANDING COUNSEL</p> <p>-----</p> <p>4. MR. VIKAS GAUTAM JUNIOR STANDING COUNSEL</p> <p>-----</p> <p><u>FRESH PANEL OF COUNSELS FOR HANDLING CASES OF INDIRECT TAXATION:</u></p> <p>1. MR. ADITYA SINGLA SENIOR STANDING COUNSEL</p> <p>-----</p> <p>2. MR. AJIT SHARMA SENIOR STANDING COUNSEL</p> <p>-----</p>	<p>R/o A53, ASHOK VIHAR, PHASE-III, DELHI-110052</p> <p>-----</p> <p>R/o 173/C-9, SECTOR-7, ROHINI, DELHI-110088</p> <p>-----</p> <p>L-1, SOUTH EXTENSION-II, NEW DELHI-110049 OFF.:703, LAWYERS CHAMBER, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI</p> <p>-----</p> <p>CHAMBER NO. 26-27, PATIALA HOUSE COURT, NEW DELHI</p> <p>RES.: HOUSE NO.52, MANSI VIHAR, SANJAY NAGAR GHAZIABAD, (U.P.)</p> <p>-----</p> <p>201, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>-----</p> <p>320, CK DAPHATARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI</p> <p>-----</p>	<p>TEL.:27302553, FAX:23933553, MOB.:9810643553 email.:rajeshlawyer@yahoo.co.in</p> <p>-----</p> <p>TEL.:27049590/91, MOB.:9910425666 email:advocatevikasgarg@yahoo.com</p> <p>-----</p> <p>TEL.:41644560, MOB.:9810062521 email:sanjeev123dubey@hotmail.com</p> <p>-----</p> <p>TEL.:23385818, MOB.:9868375074</p> <p>-----</p> <p>TEL.:23387066</p> <p>-----</p> <p>TEL.:23386175, MOB.:9910940004</p> <p>-----</p>
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3. MR. JUDY JAMES SENIOR STANDING COUNSEL	B-6/7, 2 ND FLOOR, SAFDARJUNG ENCLAVE EXTENSION, NEW DELHI- 110029	MOB.:9910101362
4. MR. PRITPAL SINGH NIJJAR SENIOR STANDING COUNSEL	D-247, BASEMENT, DEFENCE COLONY, NEW DELHI	TEL.:41315522, MOB.:9810795280
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6. MR. R.V. SINHA, SINHA & ASSOCIATES, SENIOR STANDING COUNSEL	CHAMBER No. 405, BLOCK No. III, DELHI HIGH COURT COMPLEX, NEW DELHI-110001	TEL: 23072490 MOB.: 9868230464
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8. MR. VINOD DIWAKAR, SENIOR STANDING COUNSEL	3, BIRBAL ROAD, 2 ND ROAD, JANGPURA EXTENSION, NEW DELHI- 110014	TEL.:43541043, MOB.:99899392122
1. MR. ABHAYA NATH DAS JUNIOR STANDING COUNSEL	319, SAKET COURT CHAMBERS, NEW DELHI-110016	TEL.:0124-4060458, MOB.:9818918655
INTELLIGENCE OFFICER, DRI, HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)	INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS), 7 TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI.	
SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF	SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT PARYAVARAN BHAWAN, 6 TH FLOOR, CGO COMPLEX, NEW DELHI.	

	PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT		
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R), 23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI (LETTER DT. 29.08.2016)	MR. PARVINDER CHAUHAN, ADVOCATE ----- MS. MINI PUSHKARNA, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001 ----- CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.	
DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)	MR. HASHMAT NABI "ADDITIONAL STANDING COUNSEL" ----- MR. SALEEM AHMED, 'STANDING COUNSEL' (LETTER DT. 21.04.2016) ----- MR. WAJEEH SHAFIQ	B-1/15, LOWER GROUND FLOOR, HAUZ KHAS, NEW DELHI-110016 ----- A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013 ----- OFF. 18, CENTRAL LANE,	PH. 011-41407822/23 TELE FAX: 011-26561063 MOB: 9810017822 ----- TEL: OFF.:011-41054182 MOB.:9811079721 ----- MOB.: 9953756236

	<p>‘NOMINATED STANDING COUNSEL’</p> <p>(LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017)</p> <p>-----</p> <p>MR. ALY MIRZA</p> <p>‘NOMINATED/ADDITIONAL STANDING COUNSEL’</p> <p>(LETTER DT. 17.05.2016)</p>	<p>BANGALI MARKET, NEW DELHI-110001</p> <p>FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012</p> <p>-----</p> <p>G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013</p>	<p>-----</p> <p>MOB: 9899720944</p>
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID “PANEL COUNSEL”	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA	SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207
DIRECTORATE OF ENFORCEMENT (LETTER DATED 12.02.2016)	MR. AMIT MAHAJAN “CENTRAL GOVERNMENT STANDING COUNSEL”	CHAMBER NO. 461, LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811191920
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI- 110003	
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS GOVT. OF NCT OF DELHI (LETTER DT. 24.06.2016)	MR. PABITRA ROYCHAUDHURI (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL))	B-167, FIRST FLOOR, C.R. PARK, NEW DELHI-110019	

<p>(LETTER DT. 21.07.2016)</p>	<p>----- MR.TARUNVIR SINGH KHEHAR (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL))</p>	<p>----- A2/113 (BASEMENT), SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	
<p>DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)</p>	<p>MR. RAJENDER KR. RAWAT (STANDING COUNSEL)</p>	<p>CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>MOB.: 9810053768</p>
<p>EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)</p>	<p>1.MR. RAJESH MANCHANDA ----- 2. MR. AMIT KHEMKA ----- 3. SH. KESHAV MOHAN ----- 4. MS. APARNA BHAT ----- 5. MR. SIBO SANKAR MISHRA</p>	<p>1]CHAMBER NO.111, PATIALA HOUSE COURTS N. DELHI 110001 ----- 2]69, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, N. DELHI.110001 ----- 3] E-157, SECTOR-20, NOIDA-201301 ----- 4] 3/14B, L.G.F., JANGPURA, NEW DELHI-110014 CHAMBER NO. 206, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA NEW DELHI-110001 ----- 5] LAWYERS CHAMBER NO. 32 SUPREME COURT OF INDIA NEW DELHI-110001</p>	<p>1]PH.& FAX 0011- 23386930 (M) 9811010461 ----- 2]PH.011-23387323 (M) 9811502010 ----- 3]TEL:0120- 2528748,2534397 2556293,2556294 FAX: 0120-2554530 MOB: 9818922800 E-mail: k_mohan2371@yahoo.co.in ----- 4]TEL.91-11-24376447 TELEFAX.91-11-24376446 E-mail: aparna_bhat@vsnl.com ----- 5]PH:9311122138, 9810122138</p>

<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (NORTH) (FOR THE BLOCK YEAR 2014-16) VIDE LETTER DTD. 21.09.2015</p>	<p>1.MR. R.C. CHAWLA (SENIOR PANEL ADVOCATE) ----- 2. MR. KESHAV MOHAN</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003 ----- CHAMBER NO.408,BLOCK, HIGH COURT OF DELHI OFFICE: D-251, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>TEL.No. 23387261 MOB.: 9810395454 9810395454 ----- MOB: 9818922800</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (SOUTH) (LETTER DT. 29.08.2016)</p>	<p>MR. R.C. CHAWLA "STANDING COUNSEL" ----- MR. KESHAV MOHAN, ADVOCATE (EMPANELMENT FOR THE BLOCK YEAR 2016-2018)</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003 ----- LOTUS LAW PARTNERS D-251, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL.No. 23387261 MOB.: 9810395454 ----- TEL.:011-41686836-37 FAX :011-41686835 E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpartners.com</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) REGIONAL OFFICE: BHAVISHYA NIDHI BHAWAN, SECTOR-15-A, FARIDABAD- 121007 (HARYANA) LETTER DTD. 24.05.2012</p>	<p>MR. R.C. CHAWLA "PANEL ADVOCATE"</p>	<p>6] 20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p>
<p>EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD.21.1.08</p>	<p>1. MS. REKHA PALLI</p>	<p>1]CHAMBER NO.64, SUPREME COURT OF INDIA NEW DELHI.</p>	<p>CHAMBER PHONE NO. 23383263 MOBILE: 9810380823</p>

<p>-----</p> <p>LETTER DTD. 20.3.2008</p>	<p>-----</p> <p>2. MR. K.P. MAVI</p>	<p>-----</p> <p>2]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003.</p> <p>OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,</p>	<p>-----</p> <p>TEL.NO. 2338 4217</p> <p>TEL.NO. 2248 5717 MOBILE: 9810435717</p>
<p>ENGINEERING PROJECTS {INDIA} LIMITED</p>	<p>1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE</p> <p>-----</p> <p>2] MR. NARENDRA SHARMA, MANAGER (LEGAL)</p>	<p>1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p> <p>-----</p> <p>2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p>	<p>PHONE: 2436 1666 & 2436 2120</p> <p>-----</p> <p>PHONES: 2436 1666 & 2436 2121</p>
<p>ELECTION COMMISSION OF INDIA & CENTRAL BOARD OF IRRIGATION AND POWER</p>	<p>WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA</p>	<p>245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI</p> <p>B-201 EAST OF KAILASH, NEW DELHI-110 065</p>	<p>2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com</p>
<p>FOOD CORPORATION OF INDIA</p> <p>[LETTER DTD. 05.01.2015]</p>	<p>1. MR. MANOJ, ADVOCATE</p> <p>'STANDING COUNSEL'</p> <p>-----</p> <p>2. MS. HARVINDER OBEROI</p> <p>'STANDING COUNSEL'</p>	<p>112, C.K.DAFTARY LAWYERS' CHAMBER BLOCK, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI-110001</p> <p><u>OFF. CUM RES.:</u> 613,SECTOR-29,NOIDA(U.P.)</p> <p>-----</p> <p>309, LAWYERS CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p><u>OFFICE:</u> E-106(G.F.), KALKAJI, NEW DELHI CHAMBER No.277,</p>	<p>PH.:011-2307028</p> <p>PH.: 0120-4208459 MOB.:9350041255</p> <p>-----</p> <p>MOB.: 9213293004</p> <p>-----</p> <p>MOB.:9810178825</p>

		PATIALA HOUSE COURT, NEW DELHI-110001	PH.:011-26228585
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE	M/s LEGAL AXIS ATTORNEYS & SOLICITORS	C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PH.: 011-41404040 E-MAIL: legalaxis@legalaxis.net
GAIL (INDIA) LTD. (LETTER RECD. ON 09.08.2016)	1. MR. SANJEEV SAGAR ----- 2. MS. POORNIMA MAHESHWARI	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092 ----- CHAMBER NO. 205, OLD LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811016162 9810021846 OFFICE NO. 011- 47543981, 22377840, 22375422 E-MAIL: sagarandsagar@live.com , sanjivsagar@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. POORNIMA MAHESHWARI	205, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078	1. G.D. GOEL & CO. -----	373, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001 D-14, SECOND FLOOR, MARG NO. 13, SAKET, NEW DELHI- 110017 -----	PHONE: 23388969 Mob:9811941888, 9899811102 Email: gopallaw@yahoo.com Ph: 41671137, 26866141

	<p>2. M/s SIKRI & COMPANY</p> <p>-----</p> <p>3. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"</p>	<p>229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI- 110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003</p>	<p>-----</p> <p>MOB: 9810113256</p>
<p>GANDHI SMRITI AND DARSHAN SAMITI</p> <p>LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDIQI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI</p> <p>J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935</p> <p>PH.:0120 4357204</p>
<p>PANEL OF:</p> <p>GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. RAHUL MEHRA [GOVERNMENT PLEADER/ SENIOR STANDING COUNSEL (CIVIL)]</p> <p>MR. RAMAN DUGGAL [GOVERNMENT PLEADER/ STANDING COUNSEL (CIVIL)]</p> <p>MR. RAHUL MEHRA [PUBLIC PROSECUTOR/ STANDING COUNSEL (CRIMINAL)]</p> <p><u>GOVERNMENT PLEADERS/ ADDITIONAL STANDING COUNSELS (CIVIL)</u></p>	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. PEEYOOSH KALRA
6. MR. ANUJ AGGARWAL
7. MR. NAUSHAD AHMED KHAN
8. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT PLEADERS/
PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA

21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL

40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA

	<p>61. MR. SIDDHARTH SHANKAR RAY</p> <p>62. MS. SONAM GUPTA</p> <p>63. MR. SUMER KUMAR SETHI</p> <p>64. MR. SUMIT AGARWAL</p> <p>65. MR. SUMIT KUMAR BATRA</p> <p>66. MR. SUNIL GOEL</p> <p>67. MS. SUNITA BANSAL</p> <p>68. MS. SWATY SINGH MALIK</p> <p>69. MS. SWEETY SINGH</p> <p>70. MR. UDIT GUPTA</p> <p>71. MR. UTTAM DUTT</p> <p>72. MR. VARUN NISCHAL</p> <p>73. MR. VIKAS SHOKEEN</p> <p>74. MR. VIKRANT NARAYAN VASUDEVA</p> <p>75. MR. VINOD KUMAR GOYAL</p> <p>76. MR. VIRENDER KUMAR VATS</p> <p>77. MR. VIVEK SINGHAL</p>		
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT</p> <p>[NOTFN. DTD. 09.03.2017]</p>	<p>1. MS. RACHNA SRIVASTAVA</p> <p>2. MR. ARUN BIRBAL</p> <p>3. MR. PUNEET AGARWAL</p>		

	<p>4. MR. SUDERSHAN JOON</p> <p>5. MS. DEEPIKA</p> <p>6. MS. ABHA MALHOTRA</p> <p>7. MR. SANJAY KUMAR PATHAK</p> <p>8. MR. KAMAL KANT JHA</p> <p>9. MS. MINI PUSHKARNA</p> <p>10.MR. SACHIN NAWANI</p> <p>11.MR. RAJNEESH KUMAR SHARMA</p> <p>12.MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p> <p>17. MS. RUCHIKA RATHI</p> <p>[FOR TWO YEARS W.E.F. 13.03.2016]</p>		
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	

CORPORATION			
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	
HIGH COURT OF DELHI NEW DELHI (LETTER DTD. 18.04.2017) (CIRCULAR DTD. 01.05.2017)	1. MR. A.D.N. RAO, ADVOCATE-ON-RECORD (SUPREME COURT OF INDIA) ----- 2. MS. C.K. SUCHARITA, ADVOCATE-ON-RECORD (SUPREME COURT OF INDIA) ----- 3. MR. VIRAJ R. DATAR, ADVOCATE ----- 4. MR. SYED AHMED SAUD ADVOCATE ----- 5. MR. RAJSHEKHAR RAO ADVOCATE -----	116, LAWYERS' CHAMBER, SUPREME COURT OF INDIA, NEW DELHI ----- CJAMBER No. 214, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI ----- OFF.: 43, 1ST FLOOR, HANUMAN ROAD, CONNAUGHT PLACE, NEW DELHI ----- CHAMBER No. 412A, BLOCK III, NEW LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI. ----- 201, SETALVAD BLOCK, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI ----- Z-24, LOWER GROUND FLOOR, HAUZ KHAS ENCLAVE, NEW DELHI - 110016 -----	MOB. : 9810153907 ----- MOB. : 9810469738 ----- MOBILE NO. 9811159944 ----- MOBILE NO. 9910013800 ----- PH: - 9811153933, 40583933, 40593933 -----

	<p>6. MR. JAYANT MEHTA ADVOCATE</p> <p>-----</p> <p>7.MR. SANJOY GHOSE ADVOCATE</p> <p>-----</p> <p>8. MS. ANU BAGAI ADVOCATE</p> <p>-----</p> <p>9. MR. SIDDHARTH AGGARWAL ADVOCATE</p> <p>-----</p> <p>10. MS. SONIA SHARMA, ADVOCATE</p>	<p>A-338, LGF, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>A-187, DEFENCE COLONY (BASEMENT), NEW DELHI - 110024</p> <p>-----</p> <p>327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI - 110003</p> <p>-----</p> <p>OFF.: B3/1B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI - 110029</p> <p>-----</p> <p>B-18, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI - 110013</p> <p>-----</p> <p>137-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503</p>	<p>MOB. : 9810222511 PH: - 41401500, 24331500</p> <p>-----</p> <p>PH: - 981118889, 24338889</p> <p>-----</p> <p>PH: - 9810096764, 23388736</p> <p>-----</p> <p>PH: - 41825572, 46622116</p> <p>-----</p> <p>MOB.: 9582228856</p>
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016]	1. COL.R. BALASUBRAMANIAM, VSM(RETD.) (STANDING COUNSEL W.E.F. 01.10.2016)	116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001	
<u>DETAILS ARE AS UNDER:</u> 1.ARMY PUBLIC SCHOOL (APS) ,	2.MR. ANKUR CHHIBBER	OFFICE AT:	

DHAULA KUAN
2. ARMY PUBLIC SCHOOL (APS) ,
DELHI CANTT.
3. DELHI AREA PRIMARY SCHOOL
(DAPS) , DELHI CANTT
4. TAURUS DELHI AREA PRIMARY
SCHOOL (TDAPS) , DELHI CANTT
5. ARMY COLLEGE OF MEDICAL
SCIENCES (ACMS) , DELHI CANTT
6. ARMY INSTITUTE OF
EDUCATION (AIE) ,
GREATER NOIDA
7. ARMY INSTITUTE OF
MANAGEMENT TRAINING (AIMT) ,
GREATER NOIDA
8. ARMY ENVIRONMENTAL PARK
AND TRAINING AREA (AEPTA) ,
DELHI CANTT
9. TAURUS CSD CANTEEN, DELHI
CANTT
10. TAURUS OFFICERS' HOSTEL
(TOH) , DELHI CANTT
11. TAURUS ARMY BOYS HOSTEL
(TABH) , DELHI CANTT
12. ALBERT EKKA INSTITUTE
(AEI) , DELHI CANTT
13. AWWA ASHA SCHOOL,
DELHI CANTT
14. TAURUS OFFICERS' INSTITUTE
(TOI) , DELHI CANTT
15. EX SERVICEMEN CSD
CANTEEN, NOIDA
16. AASTHA COUNSELLING
CENTRE & SUJOK HEEALING
CENTRE AT ARJAN VIHAR, DELHI
CANTT.
17. TAURUS SPORTS COMPLEX
(HARBHAKSH STADIUM) ,
DELHI
CANTT
18. DELHI AREA OFFICERS' MESS

(STANDING COUNSEL W.E.F.
01.10.2016)

B-5/95, SAFDARJUNG ENCLAVE,
NEW DELHI-110029

<p>HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL) , UTTARANCHAL-246174</p>	<p>M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY</p>	<p>OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBIA ROAD, NEW DELHI- 110001</p> <p>CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI- 110201</p>	<p>TEL:011-23384004 MOBILE: +91 9873890442</p>
<p><u>INSURANCE COMPANIES</u></p> <p>i)TATA AIG GENERAL INSURANCE CO. LTD</p>	<p>1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES</p>	<p>26, NAVJIVAN VIHAR, NEW DELHI-110017</p> <p>----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14</p>	<p>MOB.9911555337</p> <p>----- PH.:23381874</p> <p>Ph.:24318802/43575496 MOB: 9810528802</p>
<p>ii)RELIANCE GENERAL INSURANCE CO. LTD</p>	<p>MR. SAMEER NANDWANI</p>	<p>CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014</p>	<p>PH. 011-24323282-84 MOB.9810528802</p>
<p>iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011</p>	<p>MS. RAMEEZA HAKEEM</p>	<p>12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1</p>	<p>PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.i n</p>
<p>iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.</p>	<p>1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH</p>	<p>360,SECTOR-15A NOIDA-201301</p> <p>----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049</p>	<p>PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL:</p>

		CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	pankajseth74@sify.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES. : 26273418,40533693
v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220, LAWYERS CHAMBER, BLOCK-I DELHI HIGH COURT NEW DELHI & C-54, GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB. 9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE- I, II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF. : P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: pankajseth74@sify.com
vii) ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ----- OFFICE: D-85, PREET VIHAR, DELHI-110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	FAX : 95120-2576125 & 95120-25770599 ----- PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	

<p>xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com</p> <p>TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693</p>
<p>xii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com</p> <p>TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418, 40533693 111111</p>
<p>xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD.</p> <p>LETTER DATED 19.07.2012</p>	<p>MS. SHANTHA DEVI RAMAN</p>	<p>360, SECTOR-15A, NOIDA-201301 (U.P.)</p>	<p>PH.: 09868101409</p>
<p>xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.</p>	<p>MR. K.L. NANDWANI</p>	<p>CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI.</p> <p>G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014</p>	<p>PH: +91-11-23381874</p> <p>PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com</p>
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LETTER/ORDER DT. 04.05.2016

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(ORDER DATED 04.05.2016)
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<p>JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA</p> <p>[23.11.2006]</p>	<p>SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p>	<p>PH: 22756360, 22753048</p> <p>FAX: 22753048</p> <p>MOBILE: 9810015886</p> <p>EMAIL: bansal_subhash@yahoo.com</p>
<p>MUNICIPAL CORPORATION OF DELHI</p> <p>-----</p> <p>07.09.2006</p>	<p>1. MR. SANJEEV SABHARWAL (09.02.2012)</p> <p>2. MR. O.P. SAXENA,</p> <p>3. MR. ANOOP BAGAI,</p> <p>-----</p> <p>4. MS. MINI PUSHKARNA</p> <p>5. MR. AJAY ARORA</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, Greater Kailash-I New Delhi-110048</p> <p><u>CHAMBER:</u> 430-31, Delhi High Court New Delhi-110003</p> <p>CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI.</p> <p>491, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>F-254, VIKAS PURI, NEW DELHI 110018 CHAMBER NO. 346-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-03</p> <p>-----</p> <p>CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI</p>	<p>Ph: 46567338, 29239458 Mob: 9810031680, 9910106949</p> <p>Ph: 23388843 E-mail: solicitor6@gmail.com</p> <p>PH: 23386446 M-98-100-12444</p> <p>TEL: 233884585 (CHAMBER) 9811062064, 9873309991</p> <p>PH. 91-11-28534497, TELE: 23388843 TELE: 9868620151 TELEFAX: 91-11-23386355 MOBILE: 9810674872 E-MAIL: pushkarnas@vsnl.com, pushlaw@yahoo.co.in</p> <p>TELE: 9811160827 (M) E.MAIL: www.ajay.arora124@yahoo.co.in PHONE: 23388843</p>

		RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027	PHONE: 26964610
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	----- 7. MR. GAURANG KANTH	CHAMBER NO. 431, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI. OFFICE ADDRESS: A-9, NIZAMUDDIN EAST, NEW DELHI-110013	(91) 11-24359593, 24359594/24359597 FAX: (91) 11-41825223
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO. 229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH. 23386838, 24318516, 24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE, N. DELHI-110001	PH. 9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com

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MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) (NOTIFICATION DT. 16.06.2016)	MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .	
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL) (LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)	<u>SENIOR STANDING COUNSELS</u> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. AMIT BANSAL 4. MR. SANJEEV NARULA <u>JUNIOR STANDING COUNSELS</u> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA		

NATIONAL COUNCIL FOR EDUCATIONAL RESEARCH AND TRAINING	MR. R.K. SINGH	51-B, FRIENDS COLONY EAST NEW DELHI 110065	
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307)
	MR. T.K. GANJU	472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	-----
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)	1. MR. JOG SINGH, SR. NOMINATED COUNSEL	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001	(TEL: 2338 3298)
	2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL	----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092	(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)
	3. MISS RAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI	CELL PHONE: 9818024661
	4. MR. NAUSHAD AHMAD KHAN	----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.	TELE-FAX: 011-42486199 MOB; 9868111799.
NATIONAL INTERNET EXCHANGE OF INDIA [17.7.2006]	MR. TAPAN CHOUDHARY	NIXI 121-123, ANSAL TOWER, 38, NEHRU PLACE, NEW DELHI-19	E-MAIL: paralegal.tapan@nixi.in Telefax: +91-11-41674312 Mob: +91-9911089164
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NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL COUNCIL FOR TEACHER	NOTICES, PETITIONS, ETC SHALL		

<p>EDUCATION [NCTE]</p> <p>[LETTER DTD.18.07.14]</p>	<p>BE SERVED TO:</p> <p>MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ) , BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p>		
<p>NATIONAL COUNCIL FOR TEACHER EDUCATION</p>	<p>M/S SIKRI & CO. ADVOCATES</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH NEW DELHI-110 065</p>	
<p>NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)</p>	<p>1. M/s M.V. KINI & CO. ADVOCATES & SOLICITORS</p> <hr/> <p>2. M/s RAJANI SINGHANIA & PARTNERS</p> <p>LETTER DATED 07.10.2015</p>	<p>KINI HOUSE, 6/39, JANGPURA-B, NEW DELHI - 110014</p> <hr/> <p>RS&P HOUSE, P-24, GREEN PARK EXTN., NEAR JAIN SCHOOL, NEW DELHI - 110016</p> <p>105, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI -110003</p>	<p>PH.24371038/39/40 Fax 24379484</p> <hr/> <p>PH: 011-47471414, 47471415</p>
<p>NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR</p>	<p>1. MR. ASHOK KUMAR SINGH</p> <hr/> <p>2. MR. SHADMAN ALI</p>	<p>40-D, K BLOCK, SAKET NEW DELHI-110017</p> <p>BAR ROOM NO.18, HIGH COURT BUILDING</p> <p>CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054</p> <hr/> <p>B-212, PANCHACHULI APARTMENTS PLOT NO. E-14, SECTOR-61 NOIDA-201301, (U.P.)</p>	<p>TEL: 2652 2084; 2652 1594</p> <p>(TEL: 2338 6824)</p> <p>(TEL: 2392 8699)</p> <hr/> <p>PH.: 0120-6480907, 4215527 MOB.: 9818536438 email: shadmanali@hotmail.</p>

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NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
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NEW DELHI MUNICIPAL COUNCIL (NDMC) [LETTER DTD. 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 <u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18
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NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY	MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]	214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 <u>OFF.:</u> B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL:sarfaraadv@yahoo.co.in
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NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (LETTER DTD. 31.03.2017/ 03.05.2017)	M/S LEGACY LAW OFFICES (MR. GAGAN ANAND) (EMPANELLED LAW FIRM FOR TWO YEARS W.E.F. 08.02.2017)	1207, CHIRANJIV TOWER, NEHRU PLACE, NEW DELHI-110019	PH.: 011 41752507, 08 FAX: 41752509
ORIENTAL BANK OF COMMERCE	1. MR. SAKET SIKRI [LETTER DTD. 09.09.14]	CHAMBER No.229, HIGH COURT OF DELHI, NEW DELHI	PH.:011-41733070, 41033072/73, 011-23385559 MOB.:9811133233
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	3. M/S. JAGAT ARORA & ASSOCIATES	CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI FF: HOUSE NO. 132 SECTOR 15-A, NOIDA	TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo.co.in
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	----- MR. VARUN K CHOPRA,	----- E 19 JUNG PURA EXTENSION, NEAR	----- PH: 91 11 43588442

(LETTER DT. 27.03.2017)	ADVOCATE	EROS CINEMA, NEW DELHI-110014	FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: Officevarunk Chopra@gmail.com varun.kumarchopra@gmail.com
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PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI, 87, LAWYERS CHAMBERS 2 nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hkkumar@vsnl.com
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com
PUNJAB & SIND BANK	MS. SURUCHI AGGARWAL [17.7.2006]	RESIDENCE: C-61,JANGPURA EXTN., NEW DELHI- 100014	PH: 2429849,24326630

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	MR. RAJAT ARORA,ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)	----- CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI:"NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301 -----	MOBILE :9810176964 RESI.:0120-2511628, 2512158
	MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	----- OFF.: B-35, JANGPURA EXTENSION NEW DELHI RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.) -----	TEL.:9891671638, 9212798015 EMAIL: kittubajaj@yahoo.co m
PUNJAB NATIONAL BANK	MR. JAGDEEP KISHORE NOMINATED COUNSEL	331, LAWYERS CHAMBER, HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM	(O) 2338 5296, 2338 8115 ® 2398 0895 MOBILE: 98100 56313
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THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	MR. PRASHANTO CHANDRA SEN, ADVOCATE 'STANDING COUNSEL'		

<p>PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)</p>	<p>MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)</p>	<p>LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001</p>	
<p>PFC CONSULTING LIMITED (LETTER DT. 27.03.2017)</p>	<p>MR. VARUN K CHOPRA, ADVOCATE (EXTENSION TILL 31.10.2017)</p>	<p>E 19 JUNG PURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014</p>	<p>PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: Officevarunk Chopra@gmail.com varun.kumarchopra@gmail.com</p>
<p>RAJYA SABHA SECRETARIAT</p>	<p>1. MR. J.P. SENGH 2. MS. ZUBEDA BEGUM 'NOMINATED COUNSEL' [TERM EXTENDED FOR THREE YEARS WEF 15.09.2015]</p>	<p>421, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110 003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-1 ----- CHAMBER: 421, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, NEW DELHI RES.-CUM-OFFICE: B4/3171, VASANT KUNJ, NEW DELHI</p>	<p>PHONE: 2338 7169 PHONE 2338 8969 Email: gopallaw@yahoo.com TEL./MOB.NO. 23387169 9868119078 26891971</p>
<p>RAIL VIKAS NIGAM LTD. (RVNL)</p>	<p>MR. ANIL SETH</p>	<p>C-451, CHITTRANJAN PARK, NEW DELHI-110019</p>	<p>Tel.No.26278822, 26274477 Mobile No. 9810073095</p>
<p>RAILWAYS</p>	<p>1. MR. R.N. SINGH</p>	<p>CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001</p>	<p>Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com</p>

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